GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. †3869
ANSWERED ON 12/08/2025

RASHTRIYA GRAM SWARAJ ABHIYAN

†3869. SHRI HARIBHAI PATEL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the contribution of Rashtriya Gram SwarajAbhiyan (RGSA) in strengthening Panchayati Raj Institutions (PRIs) in rural areas of the country during the last year, State-wise particularly in Gujarat;
(b) the initiatives under RGSA that have helped in capacity building of elected representatives and officials of Panchayats in the current year;
(c) the manner by which the RGSA has enhanced governance and delivery of public services at the grassroots level in rural areas of the country during the said period, State-wise;
(d) the impact of the implementation of RGSA in improving infrastructure and service delivery in rural areas during the said period, State-wise; and
(e) the progress made under RGSA in promoting participation of women and marginalized communities in rural governance during the last year?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) & (e) Ministry is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram SwarajAbhiyan (RGSA) w.e.f. financial year 2022-23 in States/ UTs including Gujarat with main objective of capacitating Panchayati Raj institutions (PRIs) through imparting training to the Elected Representatives (ERs), functionaries and other stakeholders to develop their governance capabilities for leadership roles to enable the Panchayats to function effectively. Apart from training, under RGSA, Ministry also provides support to the States/ UTs to establish institutional mechanism for the Capacity Building & Training and to create Panchayat infrastructure like Gram Panchayat Bhawan, Computer and Co-location of Common Service Centres (CSCs) in Gram Panchayat Bhawan on limited scale mainly for North Eastern, Hilly and difficult areas. RGSA is being implemented across all States and Union Territories, including in Madhya Pradesh.

Under the RGSA scheme, during the financial year 2024-25, a total of 35,54,942participants including 19,86,912 women were provided training in States/UTs.90,368participants from Gujarat including women and marginalized communities were provided training. As per the information available on Training Management Portal (TMP), participants trained State-wise under RGSA areat **Annexure-I.**
The Ministry, with its limited resources under RGSA, attempted saturation approach for supporting computerization Gram Panchayat. Accordingly, during 2024–25 special efforts were

taken for the Gram panchayats having their own building and approved 22,164 computers to different States/UTs, apart from 30,398 computers already approved under the scheme to States/UTs, including Gujarat. Details of computers approved under the scheme, State/UT-wise including Gujarat is attached at **Annexure-II**.

Additionally, 7,730 Panchayat Bhawan constructions were approvedfor States/UTs, with 412 in Gujarat.State-wise details of Panchayat Bhawan constructions approved under the scheme, is attached at **Annexure-III**. Furthermore,10,345 Common Service Centers (CSC) co-locations in Gram PanchayatBhawans were approved across States/UTs, including 412 in Gujarat.

(b)   Under revamped scheme of RGSA, Ministry provides support for capacity building and training of elected representatives, functionaries and other stakeholders of Panchayats in different categories viz. basic orientation and refresher training, thematic training, specialized training, Panchayat Development Plan (PDP) training, etc. Apart from different training, Ministry also supports for exposure visits, development of training modules and materials, etc. In addition, a new initiative has been taken for capacity building and training of elected representatives and functionaries of Panchayats through institutes of excellence such as IIMs and IRMA under Leadership/Management Development Program (MDP).

(c) & (d) Under the RGSA scheme, various initiatives have been taken to enhance service delivery and administrative efficiency in Panchayats across States. These include support for the construction of Gram PanchayatBhawans with essential civic amenities, with focus on the North Eastern States, to provide a functional space for governance and public service.

Additionally, the Ministry is implementing the e-Panchayat Mission Mode Project (MMP) under RGSA, which has significantly enhanced transparency, efficiency, and governance at the grassroots level. The eGramSwaraj application, developed as part of the e-Panchayat MMP, has facilitated digital planning, accounting, monitoring, and online payments at the Panchayat level. The integration of eGramSwaraj with the Public Financial Management System (PFMS) enables real-time payments to vendors and service providers, ensuring seamless fund flow and reducing delays. In FY 2024-25, a total of 2.55 lakh Gram Panchayats across the country uploaded their Gram Panchayat Development Plans (GPDPs), and over ₹61,000 crore was transferred through the eGramSwaraj-PFMS interface. The State-wise adoption status of eGramSwaraj for the XV Finance Commission is provided at **Annexure-IV.**

The Ministry has also integrated eGramSwaraj with the Government e-Marketplace (GeM) to bring transparency to Panchayat procurement. This integration allows Panchayats to procure goods and services through GeM via the eGramSwaraj platform, promoting the "Vocal for Local" initiative. Further, applications developed by the Ministry like Meri Panchayat have endeavored to bring transparency in Panchayat Governance by making information on planning, activities and progress of works in Panchayat accessible to public. For instance, Panchayat NIRNAY is an online application which aims to bring transparency and better management in conduct of Gram Sabhas by Panchayats.

Furthermore, to ensure ease of living and quality of life in rural areas of the country, the Ministry is supporting the States in co-location of Common Services Centres (CSCs) within Gram Panchayat Bhawans and is being implemented in convergence with the Ministry of

Electronics & Information Technology (MeitY).Through CSC co-location, Panchayats are being equipped to offer a wide range of e-governance services to rural citizens at their door steps.

****

Annex refer to in reply to Part (a) and (e) of the Lok Sabha Unstarred Question No. 3869 to be answered on 12/08/2025
Participants trained under RGSA, 2024-25

Sl. No	States	Number of Participants Trained
1	Andaman & Nicobar Islands	5221
2	Andhra Pradesh	325643
3	Arunachal Pradesh	12344
4	Assam	144936
5	Bihar	435896
6	Chhattisgarh	90559
7	Dadra and Nagar Haveli	1073
8	Daman and Diu	
9	Goa	4519
10	Gujarat	90368
11	Haryana	11909
12	Himachal Pradesh	120455
13	Jammu & Kashmir	82534
14	Jharkhand	135817
15	Karnataka	321380
16	Kerala	129632
17	Ladakh	26
18	Lakshadweep	0
19	Madhya Pradesh	242279
20	Maharashtra	363111
21	Manipur	195
22	Meghalaya	78537
23	Mizoram	9841
24	Nagaland	4725
25	Odisha	279505
26	Puducherry	0
27	Punjab	122848
28	Rajasthan	71795
29	Sikkim	6709
30	Tamil Nadu	78490
31	Telangana	1701
32	Tripura	54228
33	Uttarakhand	22342
34	Uttar Pradesh	76302

35	West Bengal	228081
	NIDPR and Others	1941
	Total	**3554942**

Annex refer to in reply to Part (a) and (e) of the Lok Sabha Unstarred Question No. 3869 to be answered on 12/08/2025

Status of State/UT-wise Computers Approved Under Revamped RGSA

Sl. No	State/UTs	Number of Computers Approved
1	Andhra Pradesh	1922
2	Arunachal Pradesh	1936
3	Assam	2055
4	Bihar	4267
5	Chhattisgarh	6496
6	Goa	0
7	Gujarat	43
8	Haryana	1363
9	Himachal Pradesh	334
10	Jammu and Kashmir	1318
11	Jharkhand	2306
12	Karnataka	0
13	Kerala	200
14	Madhya Pradesh	289
15	Maharashtra	1625
16	Manipur	141
17	Meghalaya	1677
18	Mizoram	591
19	Nagaland	739
20	Odisha	350
21	Punjab	8334
22	Rajasthan	1554
23	Sikkim	235
24	Tamil Nadu	1594
25	Telangana	3452
26	Tripura	493
27	Uttar Pradesh	3145
28	Uttarakhand	4260
29	West Bengal	1712
30	Andaman & Nicobar	0
31	The Dadra And Nagar Haveli And Daman And Diu	4
32	Lakshadweep	0
33	Ladakh	127
34	Puducherry	0
Total		**52562**

Annex refer to in reply to Part (a) and (e) of the Lok Sabha Unstarred Question No. 3869 to be answered on 12/08/2025
<u>Details of Panchayat Bhawan Approved during the FY 2024-25</u>

Sl. No	State/UTs	Panchayat Bhawan Approved
1	Andhra Pradesh	617
2	Arunachal Pradesh	661
3	Assam	349
4	Bihar	136
5	Chhattisgarh	210
6	Goa	0
7	Gujarat	412
8	Haryana	509
9	Himachal Pradesh	119
10	Jammu and Kashmir	970
11	Jharkhand	0
12	Karnataka	258
13	Kerala	0
14	Madhya Pradesh	50
15	Maharashtra	961
16	Manipur	27
17	Meghalaya	24
18	Mizoram	335
19	Nagaland	183
20	Odisha	0
21	Punjab	500
22	Rajasthan	10
23	Sikkim	19
24	Tamil Nadu	146
25	Telangana	286
26	Tripura	14
27	Uttar Pradesh	126
28	Uttarakhand	684
29	West Bengal	117
	UTs	
30	Andaman & Nicobar	0
31	The Dadra And Nagar Haveli And Daman And Diu	4
32	Lakshadweep	0
33	Ladakh	3

34	Puducherry	0
Total		**7730**

Annex refer to in reply to Part (c) and (d) of the Lok Sabha Unstarred Question No. 3869 to be answered on 12/08/2025

eGramSwaraj- State wise Usage (2024-25)

S.No.	State Name	Total Number of Village Panchayats & Equivalent*	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent*	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent*	Zila Panchayat onboard	Zila Panchayats With Online Payment
1	Andhra Pradesh	13328	13320	13002	660	660	645	13	13	13
2	Arunachal Pradesh	2108	2108	426	0	0	0	27	26	11
3	Assam	2662	2197	2183	191	191	191	30	29	27
4	Bihar	8054	8054	8046	534	534	531	38	38	38
5	Chhattisgarh	11701	11684	11540	146	146	146	33	33	27
6	Goa	191	191	97	0	0	0	2	2	2
7	Gujarat	14656	14645	14006	248	248	248	33	33	33
8	Haryana	6226	6226	5980	143	143	134	22	22	22
9	Himachal Pradesh	3615	3615	3557	81	81	81	12	12	12
10	Jharkhand	4345	4345	4335	264	264	263	24	24	24
11	Karnataka	5954	5954	5942	238	232	127	31	31	29
12	Kerala	941	941	941	152	152	152	14	14	14
13	Madhya Pradesh	23011	23011	22987	313	313	311	52	52	52
14	Maharashtra	27955	27940	27025	351	351	312	34	34	34
15	Manipur	3812	161	125	0	0	0	12	6	4
16	Meghalaya	6817	0	0	2241	0	0	3	3	0
17	Mizoram	842	842	832	0	0	0	0	0	0
18	Nagaland	1289	977	0	0	0	0	0	0	0

S.No.	State Name	Total Number of Village Panchayats & Equivalent*	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent*	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent*	Zila Panchayat onboard	Zila Panchayats With Online Payment
19	Odisha	6794	6794	6794	314	314	314	30	30	30
20	Punjab	13237	13234	10240	153	151	123	23	22	19
21	Rajasthan	11222	11219	10905	361	353	351	33	33	33
22	Sikkim	199	199	195	0	0	0	6	6	6
23	Tamil Nadu	12525	12525	12520	388	388	388	36	36	36
24	Telangana	12991	12768	12648	572	540	514	32	32	32
25	Tripura	1194	1194	1175	75	75	75	9	9	9
26	Uttarakhand	7795	7795	7757	95	95	95	13	13	13
27	Uttar Pradesh	57691	57691	57638	826	826	819	75	75	75
28	West Bengal	3339	3339	3339	345	345	345	22	21	21
	Total	**264494**	**252969**	**244235**	**8691**	**6402**	**6165**	**659**	**649**	**616**

*As per the information provided by the States on the portal